

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 430**

**IA/3200/ND/2023, IA/1512/ND/2022,  
IA/609/ND/2019 IN IB/1689/ND/2018**

**IN THE MATTER OF:**

Sudhir Power Projects Limited	...	Applicant
Versus		
Dignity Buildcon Private Limited	...	Respondent

**Under Section 9 of IBC, 2016.**

**Order delivered on 10.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Adv. Priyam Kamra
For the Respondent	: Adv. Samapika Biswal, Adv. Aman Kumar Yadav, Adv. Amitabh Tewari, Adv. Satvik Bansal, For R-6 in IA 609 OF 2019

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned  
to **08.05.2024**.

**Sd/-  
(Court Officer)**